

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3431
ANSWERED ON 23/03/2026

LEGACY WASTE

3431. SHRI K.R. SURESH REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the amount of legacy waste currently being stored in landfills across the nation, State/UT-wise;
- (b) whether the legacy waste will be segregated and processed per the Solid Waste Management Rules 2026 post its implementation;
- (c) if so, details of the mechanisms envisioned for this;
- (d) the details of the amount of legacy waste processed under the Dumpster Remediation Accelerator Program, State/UT-wise over the past five years;
- (e) the details of the amount of legacy waste still pending for processing under this program, including any new waste added, State/UT-wise; and
- (f) the details of the names and numbers of sites/landfills where this legacy waste is currently being stored, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) : A total of 2474 dumpsites (with more than 1000 tonne of waste) having nearly 25.09 Cr. Metric Tonnes (MT) of legacy waste have been identified for remediation. As reported by States/UTs on Swachhatam portal, 1159 dumpsites have been remediated completely and 985 sites are under progress. So far, a total of 16.28 Cr. MT (65%) of waste has been remediated. State-wise details of status of legacy waste remediation are at Annexure-I.

(b) & (c): Remediation of legacy waste is done through mechanical separators to separate out the different waste fractions (i.e. Segregated Combustible Fraction (SCF) and Refuse Derived Fuel (RDF), Bio-earth & Construction and Demolition (C&D) fraction). Later RDF generated should be sent to the nearest cement kilns or thermal power plants. Fine earth and bio-earth are disposed as per CPCB guidelines. The C&D fraction of legacy waste is sent to authorized processing facility.

All ULBs have to follow Solid Waste Management Rules, 2026, which come into force from 1st April 2026. Similar practices are being adopted currently by the ULBs based on the provisions of SWM Rules, 2016 and guidelines issued by CPCB.

(d) to (f): Ministry of Housing & Urban Affairs launched Dumpster Remediation Acceleration Programme (DRAP) initiative to fast-track remediation of 214 legacy waste dumpsites which account for 80% of the remaining legacy waste i.e. 1262.43 lakh MT waste and reclaim land for productive urban use, while preventing creation of new dumpsites, DRAP covers 200 ULBs for 100% remediation of 214 difficult dumpsites. The timeline given for remediation is upto September, 2026. So far, a total of 528.19 lakh MT waste has been remediated since November, 2025. State/UT wise details related to numbers of sites/landfills, total waste, waste remediated and waste to be remediated with respect to dumpsites covered under DRAP are at Annexure-II.

Statement referred to the reply of the part (a) of the Rajya Sabha unstarred Question No. 3431 for 23.03.2026 regarding “Legacy Waste”

S. No.	State/UT	Total Legacy Waste (in Lakh MT)	Remediated Waste (in Lakh MT)
1	Andaman and Nicobar Islands	0.86	0.86
2	Andhra Pradesh	93.95	69.95
3	Arunachal Pradesh	0.36	0.22
4	Assam	25.33	15.44
5	Bihar	46.08	21.13
6	Chandigarh	12.77	12.77
7	Chhattisgarh	7.1	7.1
8	Daman Diu and Dadra Nagar Haveli	1.4	1.03
9	Delhi	203	165.32
10	Goa	17.94	17.94
11	Gujarat	220.49	220.49
12	Haryana	107.62	74.98
13	Himachal Pradesh	5.39	4.13
14	Jammu and Kashmir	28.32	7.76
15	Jharkhand	31.29	16.01
16	Karnataka	182.7	76.69
17	Kerala	13.1	9.11
18	Ladakh	0.67	0.67
19	Madhya Pradesh	72.95	56.26
20	Maharashtra	512.88	216.38
21	Manipur	1.6	1.02
22	Meghalaya	4.61	1.5
23	Mizoram	7.84	7.84
24	Nagaland	8.1	0.81
25	Odisha	44.29	29.42
26	Puducherry	3.16	3.16
27	Punjab	71.42	38.21
28	Rajasthan	116.06	43.32
29	Sikkim	2.54	1.88
30	Tamil Nadu	184.8	134.87
31	Telangana	155.88	139.93
32	Tripura	5.72	5.2
33	Uttar Pradesh	155.21	135.5
34	Uttarakhand	14.85	9.85
35	West Bengal	148.81	81.37
	Total	2509.09	1628.12

Statement referred to the reply of the part (d) to (f) of the Rajya Sabha unstarred Question No. 3431 for 23.03.2026 regarding “Legacy Waste”

State	No. of Dumpsites	Total Legacy Waste (in Lakh MT) as on Nov, 2025	Waste to be Remediated (in Lakh MT) as on 17 Mar 2026	Legacy waste remediated (in Lakh MT) since Nov 2025
Andhra Pradesh	14	42.74	15.59	27.15
Arunachal Pradesh	1	0.02	0.02	0.00
Assam	4	18.00	7.88	10.12
Bihar	8	25.30	21.11	4.19
Daman Diu and Dadra Nagar Haveli	1	0.78	0.28	0.50
Delhi	2	158.00	37.97	120.03
Gujarat	2	3.60	0.00	3.60
Haryana	9	47.25	30.38	16.87
Himachal Pradesh	1	1.04	0.46	0.59
Jammu and Kashmir	4	22.73	19.04	3.69
Jharkhand	3	20.43	12.21	8.22
Karnataka	32	143.64	73.25	70.39
Kerala	2	1.37	1.07	0.30
Madhya Pradesh	9	16.54	9.49	7.05
Maharashtra	16	377.07	293.08	83.98
Manipur	1	0.30	0.29	0.01
Meghalaya	2	1.60	0.37	1.23
Mizoram	1	0.00	0.00	0.00
Nagaland	4	7.26	6.46	0.81
Odisha	3	24.70	13.58	11.12
Puducherry	1	0.25	0.00	0.25
Punjab	5	44.85	31.77	13.07
Rajasthan	25	47.90	28.61	19.30
Sikkim	2	4.68	0.93	3.75
Tamil Nadu	5	104.33	47.96	56.37
Telangana	19	19.39	9.58	9.81
Tripura	2	6.64	1.04	5.60
Uttar Pradesh	10	17.15	10.64	6.51
Uttarakhand	3	4.81	2.64	2.17
West Bengal	23	100.05	58.53	41.52
Total	214	1262.43	734.24	528.19